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Title : Papers laid on the Table by members/Ministers.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BHOY HANDIQUE): Sir, with your permission, on behalf of Shri S. Jaipal Reddy, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Eastern Zonal Cultural Centre, Kolkata, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Eastern Zonal Cultural Centre, Kolkata, for the year 2002-2003.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2950/05)

THE MINISTER OF HEALTH & FAMILY WELFARE (DR. ANBUMANI RAMADOSS): I beg to lay on the Table a copy of the action taken report on the recommendations of the Joint Parliamentary Committee (JPC) on pesticide residues in and safety standards for soft drinks, fruit juices and other beverages (Hindi and English versions).

(Placed in Library, See No. LT 2951/05)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI OSCAR FERNANDES): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshmbai National Institute of Physical Education, Gwalior, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshmbai National Institute of Physical Education, Gwalior, for the year 2002-2003.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2952/05)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): I beg to lay on the Table-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) section 3 of the All India Services Act, 1951:-

(i) The All India Services (Death-Cum-Retirement Benefits) Amendment Rules, 2005 published in Notification No. G.S.R. 617 (E) in Gazette of India dated the 30th September, 2005.

(ii) The Indian Administrative Service (Regulation of Seniority) Amendment Rules, 2005, published in Notification No. G.S.R. 549 (E) in Gazette of India dated the 30th August, 2005.

(Placed in Library, See No. LT 2953/05)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Grih Kalyan Kendra, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Grih Kalyan Kendra, New Delhi, for the year 2004-2005.

(Placed in Library, See No. LT 2954/05)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Wardha, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Wardha, for the year 2004-2005.

(Placed in Library, See No. LT 2955/05)

(2) A copy of the Annual Reports for the year 2004-2005 (Hindi and English versions) alongwith Audited Accounts in respect of the following Centres:-

(i) Population Research Centre, Bangalore

(Placed in Library, See No. LT 2956/05)

(ii) Population Research Centre, Baroda

(Placed in Library, See No. LT 2957/05)

(iii) Population Research Centre, Bhubaneswar.

(Placed in Library, See No. LT 2958/05)

(iv) Population Research Centre, Centre for Research in Rural and Industrial Development, Chandigarh.

(Placed in Library, See No. LT 2959/05)

(v) Population Research Centre, Punjab University, Chandigarh.

(Placed in Library, See No. LT 2960/05)

(vi) Population Research Centre, Delhi.

- (vii) Population Research Centre, Dharwad.
(Placed in Library, See No. LT 2961/05)
- (viii) Population Research Centre, Gandhigram.
(Placed in Library, See No. LT 2962/05)
- (ix) Population Research Centre, Guwahati.
(Placed in Library, See No. LT 2963/05)
- (x) Population Research Centre, Lucknow.
(Placed in Library, See No. LT 2964/05)
- (xi) Population Research Centre, Patna.
(Placed in Library, See No. LT 2965/05)
- (xii) Population Research Centre, Pune
(Placed in Library, See No. LT 2966/05)
- (xiii) Population Research Centre, Sagar.
(Placed in Library, See No. LT 2967/05)
- (xiv) Population Research Centre, Shimla.
(Placed in Library, See No. LT 2968/05)
- (xv) Population Research Centre, Thiruvananthapuram.
(Placed in Library, See No. LT 2969/05)
- (xvi) Population Research Centre, Vishakhapatnam.
(Placed in Library, See No. LT 2970/05)
- (xvii) Population Research Centre, Udaipur.
(Placed in Library, See No. LT 2971/05)
- (xviii) Population Research Centre, Srinagar.
(Placed in Library, See No. LT 2972/05)
- (3) A copy each of the Review (Hindi and English versions) by the Government on the working of the above Centres for the year 2004-2005.
(Placed in Library, See No. LT 2973/05)
- (4) A copy of the Notification No. S.O. 1468 (E) (Hindi and English versions)
published in Gazette of India dated 6th October, 2005 specifying the sterile devices mentioned therein intended for external or internal use in human beings as drugs issued under section 3 of the Drugs and Cosmetics Act, 1940.
(Placed in Library, See No. LT 2974/05)
- (5) A copy of the Notification No. S.O. 627 (E) (Hindi and English versions) published in Gazette of India dated 7th October, 2005 specifying the drugs mentioned therein to be licensed for manufacture, for sale or distribution by the Central Licence Approving Authority appointed by the Central Government issued under rule 68A of the Drugs and Cosmetics Rules, 1945, together with a Corrigendum thereto published in Notification No.G.S.R.664(E) dated the 16th November, 2005.
(Placed in Library, See No. LT 2975/05)
- (6) A copy of the Prevention of Food Adulteration (5th Amendment) Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R. 646 (E) in Gazette of India dated the 22nd October, 2005 under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954.

(Placed in Library, See No. LT 2976/05)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Board of Examinations, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Board of Examinations, New Delhi, for the year 2004-2005.

(Placed in Library, See No. LT 2977/05)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Telecom Regulatory Authority of India, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Telecom Regulatory Authority of India, New Delhi, for the year 2004-2005.

(Placed in Library, See No. LT 2978/05)

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